

जल-भूतल परिवहन मंत्री (श्री टी. जी. वेंकटरामन):
(क) से (च)

क्रम सं०	राज्य का नाम	रा.रा. सं०	प्रस्तावों की सं०	अनुमोदित/स्वीकृत प्रस्तावों की सं०	टिप्पणी
1.	कर्नाटक	4	1	1	22.8.96 की स्वीकृत
2.	महाराष्ट्र	4	1		सं० 4-निधियों की कमी की वजह से अनुमोदित नहीं की गई।
		6	3		सं० 3-बी ओ टी के तहत ली जानी है।
		3	2		
		7	1		
3.	गुजरात	8	1		वार्षिक योजना 1996-97 में दी गई है।
4.	राजस्थान	11	1		सं० 1-निधियों की कमी की वजह से अनुमोदित नहीं की गई।
		8	1		सं० 2- बी ओ टी के तहत ली जानी है।
5.	मध्य प्रदेश	3	11		1- निधियों की कमी की वजह से अनुमोदित नहीं की गई।
6.	असम	31	1		वार्षिक योजना में नहीं दी गई।
7.	उड़ीसा	5	1		विश्व बैंक पैकेज 11 के तहत स्वीकृत।
8.	पश्चिम बंगाल	2	4		विश्व बैंक पैकेज 11/ए डी बी परियोजना के तहत स्वीकृत।
9.	बिहार	31	1		बी ओ टी के तहत ली जानी है।
		2	1		

पंजाब में बुनकरों के लिये आवासों का निर्माण करने के लिये सहायता

3107. श्री मोहिन्दर सिंह कल्याण: क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकारों ने आठवीं पंचवर्षीय योजना में पंजाब के बुनकरों के लिये आवासों का निर्माण करने के लिये वित्तीय सहायता देने का कोई प्रावधान किया है;

(ख) यदि हां, तो उक्त सहायता की कितनी धनराशि का अब तक उपयोग किया गया है और कितने लोगों को अब तक आवास उपलब्ध कराए गए हैं; और

(ग) उपयुक्त वित्तीय सहायता में से बची हुई धनराशि का उपयोग करके राज्य के बुनकरों के लिये आवासों के निर्माण में हुई प्रगति का ब्यौरा क्या है?

वस्त्र मंत्री (श्री आर.एल. जालप्पा): (क) आठवीं पंचवर्षीय योजना में हथकरघा बुनकरों को कार्यशाला सह आवास योजना के अंतर्गत केन्द्रीय सहायता देने हेतु राज्यवार प्रावधान नहीं किया गया है। राज्य सरकार से प्राप्त प्रस्तावों के आधार पर सहायता जारी की जाती है।

(ख) और (ग) प्रश्न नहीं उठता।

Peace Accord with Underground Guerillas in the North-East Region

3108. SHRI W. ANGOU SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of peace accords signed for bringing peace in the North-East region between the Central Government and underground guerillas;

(b) the objectives/agreements of each accord with the concerned parties;

(c) whether Government are contemplating a new strategy to deal with the situation; and

(d) whether Government have taken any action on the purported statement of one of the strongest Naga underground leader on the ongoing peace process?

THE MINISTER OF HOME AFFAIRS (SHRI INDERJIT GUPTA): (a) and (b) To restore peace and harmony, the accords were signed with the representatives of the Nagas (November 1975/January 1996), Mizo National Front (June 1986) and Tripura National Volunteers (August 1988).

(c) and (d) The Government of India categorically rejects violence as a means of achieving any objective. It believes in solution of problems through talks and negotiations. It is prepared for talks with any group which is willing to work within the framework of the Constitution of India and abjure violence.

Widening of National Highway No 27 into Four Lanes

3109. **SHRI SANJAY DALMIA:**
SHRI ISH DUTT YADAV:

Will the Minister of **SURFACE TRANSPORT** be pleased to state:

(a) whether there is any proposal under Government's consideration to the widen National Highway No. 27 into four lanes;

(b) if so, the details thereof including the financial allocation made therein;

(c) the time by which the work is likely to start; and

(d) the time schedule fixed for completion of this project?

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATRAMAN): (a) No, Sir.

(b) to (d) Do not arise.

Cancer from Mobile Phone

3110. **SHRIMATI RENUKA CHOWDHURY:**
SHRI KRISHNA KUMAR BIRLA:

Will the Minister of **COMMUNICATIONS** be pleased to state:

(a) whether cellular phones cause brain damage and cancer;

(b) whether mobile phone operators suffer from constant headaches and watering of eyes for months and the use of mobile phones has been stopped in advanced countries;

(c) whether Government propose to assess the health and environmental effects of exposure to electric and magnetic fields of mobile phones; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VERMA): (a) and (b) No confirmed incidence has been reported in this regard.

(c) There is no such proposal.

(d) Does not arise in view of (a) and (b) above.

Shortage in MES stores at Jabalpur

3111. **SHRIMATI MALTI SHARMA:**
SHRI RAJ NATH SINGH:

Will the Minister of **DEFENCE** be pleased to state:

(a) whether it is a fact that some shortage was found in the MES Stores, Jabalpur some three years back;

(b) whether it is also a fact that only one Store Keeper was made the scape goat and was awarded punishment of compulsory retirement;

(c) if so, the reasons for sparing others and whether the representation given by the affected party has been decided by the authorities; and

(d) if so, the results thereof and if not, the reasons for such delay in deciding the case?